

ITEM NO.52

COURT NO.4

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.15280-15281/2019
(Arising out of impugned final judgment and order dated 19-11-2018 in CR No.224/2018 19-11-2018 in CR No.225/2018 passed by the High Court of Himachal Pradesh at Shimla)

**SUPERINTENDING ENGINEER/DEHAR POWER
HOUSE CIRCLE, BHAKRA BEAS MANAGEMENT
BOARD (PW) SLAPPER & ANR.**

PETITIONER(S)**VERSUS**

**EXCISE AND TAXATION OFFICER, SUNDER
NAGAR/ASSESSING AUTHORITY**

RESPONDENT(S)

**(FOR ADMISSION and I.R. and IA No.84714/2019-CONDONATION OF DELAY
IN FILING)**

WITH

SLP (C) No.15283/2019 (XIV)

**(FOR ADMISSION and I.R. and IA No.88580/2019-CONDONATION OF DELAY
IN FILING)**

SLP (C) No.15284/2019 (XIV)

**(FOR ADMISSION and I.R. and IA No.89219/2019-CONDONATION OF DELAY
IN FILING)**

SLP (C) No.15285/2019 (XIV)

**(FOR ADMISSION and I.R. and IA No.89184/2019-CONDONATION OF DELAY
IN FILING)**

SLP (C) No.15288/2019 (XIV)

**(FOR ADMISSION and I.R. and IA No.89018/2019-CONDONATION OF DELAY
IN FILING)**

Date : 02-08-2019 These petitions were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE M.R. SHAH**

For Petitioner(s)

**Mr.Dhruv Mehta, Sr.Adv.
Mr.Yashraj Singh Deora, Adv.
Mr.Shyam Agarwal, Adv.
Ms.Sonal Mashankar, Adv.**

Mr.Abhimanyu Jhamba, Adv.
Ms.Hemlata Ranga, Adv.
Mr.Hatnei Mawi, Adv.
Mr.Thonpi Thangal, Adv.
Mr.Ashish Jhamba, Adv.
Mr.Samir Ali Khan, Adv.
Mr.Saloj Shaji, Adv.
Ms.Ashleen Kaur, Adv.

Mr.Yashraj Singh Deora, AOR

For Respondent(s)

Mr.Ajay Vohra, Sr.Adv.
Ms.Kavita Jha, Adv.
Mr.Shammi Kapoor, Adv.
Ms.Swati Agarwal, Adv.

Mr.T.Ramesh, Adv.
Mr.A.Lakshminarayanan, Adv.

Mr.Sandeep Goyal, Adv.
Mr.Pawanshree Agrawal, Adv.
Ms.A.Anamika, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list the matters on 20th August, 2019.

(Ashok Raj Singh)
Court Master

(Jagdish Chander)
Court Master